

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

C.P. (IB)/634(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: **R T ADVISORY SERVICES LLP V/s**
SARDESAI ENGINEERING PRIVATE
LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Aman Kacheria, Advocate a/w Mr. Siddharth Shankar, Advocate i/b Agarwal & Dhanuka Legal appeared for the Petitioner.
2. Mr. Rohit Kulkarni, PCS appeared for the Respondent.
3. Learned Counsel for the Respondent submits that some additional documents have been received 2 days back and seeks some time to peruse the same.
4. List this matter on **15.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna